GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 3447 TO BE ANSWERED ON 22.03.2017

NEW LINES/GAUGE CONVERSION

†3447. SHRIMATI RAMA DEVI:

SHRI BHARTRUHARI MAHTAB:

SHRI N.K. PREMACHANDRAN:

SHRIMATI DARSHANA VIKRAM JARDOSH:

SHRIMATI PRATYUSHA RAJESHWARI SINGH:

SHRI HARIOM SINGH RATHORE:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of the new railway lines commissioned across the country during each of the last three years and the current year, zone-wise along with the Rate of Return of such lines during the said period;
- (b) the details of the narrow gauge lines converted into broad gauge lines across the country during the said period, zone-wise;
- (c) the number of proposals of converting narrow gauge lines into broad gauge lines that are pending with the Government as on date, zonewise along with the time by which such proposals are likely to be cleared by the Government;
- (d) whether the underutilisation of funds have been reported by the Ministry of Railways in commissioning of new railway lines or conversion of narrow gauge lines into broad gauge lines during the said period; and
- (e) if so, the details thereof and the reasons therefor along with the reaction of the Government thereto and the other steps taken/being taken by the Government in this direction?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 3447 BY SHRIMATI RAMA DEVI, SHRI BHARTRUHARI MAHTAB, SHRI N.K. PREMACHANDRAN, SHRIMATI DARSHANA VIKRAM JARDOSH, SHRIMATI PRATYUSHA RAJESHWARI SINGH AND SHRI HARIOM SINGH RATHORE TO BE ANSWERED IN LOK SABHA ON 22.03.2017 REGARDING NEW LINES/GAUGE CONVERSION

(a) & (b): Zone-wise details of the sections of new lines and conversion from Narrow Gauge (NG) to Broad Gauge (BG) commissioned across the country during the last three years and the current year i.e. 2013-14, 2014-15, 2015-16 and 2016-17 are as given below:-

Zonal	2013-14 (Completed/ Commissioned)		2014-15 (Commissioned)		2015-16 (Commissioned)		2016-17 (Upto Feb'17) (Commissioned for passenger service)										
Railway																	
									New Line	NG to BG Conversion							
																	Central
									Eastern	39		46		86	40	29	
	Northern	42		25		80											
	North																
Eastern																	
Northeast	12		42		114		50										
Frontier																	
Southern	7																
South	40				106		83										
Central																	
South																	
Eastern																	
Western					23												
East	123		170		100		80										
Central																	
East Coast	16		33		10												
North	30		36		168		72										
Central																	
North	49		28		9												
Western																	
South East					17			44									
Central																	
South	61						40										
Western																	
West	30				100		100										
Central																	

Rate of Return (RoR) is calculated at the initial stage of project while taking approval of competent authority and the same is not calculated for a section which is a part of that project.

(c): Proposals/representations from State Governments, Ministries of Central Government, Elected representatives, organizations/road users etc. both formal and informal are received by Railways at various levels including Railway Board, Zonal Railways, Division Office etc. As receipt of such complaints/suggestions is a continuous and dynamic process, centralized compendium of such requests is not maintained.

Five numbers of Narrow Gauge lines have been proposed in Budget 2017-18 for conversion to Broad Gauge subject to requisite approvals. Total length of these 5 projects is 185.57 Km.

(d) & (e): Railway Projects had been suffering from paucity of funds which has been increased during last three years through various measures such as cost sharing with State Governments and increased Extra Budgetary Support etc. However, the progress of new line projects is affected by land acquisition by State Government, forestry clearance, NOC from various State/Central Government agencies, Law & Order problems, public protests against acquisition of land/compensation etc.
